

Annexure - 6

Name of the Corporate Debtor: Ashiana Landcraft Realty Private Limited; Date of commencement of CIRP: 11/01/2022; List of creditors as on: 19/02/2022

List of operational creditors (Employees)

(Amount in Rs.)

Sr. No	Name of Authorised Representative, if any	Name of Employee	Details of Claim Received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of Claim not Admitted	Amount of Claim under Verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1		Harendra Chauhan	24-Jan-22	1,46,492	1,46,492	Salary	NO	-	-	-	-	-	
2		Sumit Sikka	22-Jan-22	50,040	50,040	Salary	NO	-	-	-	-	-	
3		Akshay Kumar	22-Jan-22	4,810	4,810	Salary	NO	-	-	-	-	-	
4		Kunal Jain	22-Jan-22	58,560	58,560	Salary	NO	-	-	-	-	-	
5		Jitendra Kumar Sharma	24-Jan-22	82,177	82,177	Salary	NO	-	-	-	-	-	
6		Swapnil Rao	24-Jan-22	1,53,346	1,53,346	Salary	NO	-	-	-	-	-	
7		Anshu Sharma	25-Jan-22	71,657	71,657	Salary	NO	-	-	-	-	-	
8		Deepak Kumar	27-Jan-22	61,801	-	Salary	NO	-	-	-	-	61,801	
9		Md. Emam Khan	24-Jan-22	51,680	51,680	Salary	NO	-	-	-	-	-	
10		Jitendra Singh	25-Jan-22	75,033	-	Salary	NO					75,033	
11		Mahesh Chand	24-Jan-22	70,209	70,209	Salary	NO					-	
12		Dewashish Kumar	24-Jan-22	57,708	57,708	Salary	NO					-	
13		Mukesh Kumar Thakur	24-Jan-22	2,82,348	2,82,348	Salary	NO					-	
14		Pradeep Verma	25-Jan-22	2,49,536	2,49,536	Salary	NO					-	
15		Prasanna Anand Jha	25-Jan-22	16,090	16,090	Salary	NO					-	
16		Rakesh Kumar Singh	24-Jan-22	9,05,343	-	Salary	NO					9,05,343	
17		Bhola Prasad	25-Jan-22	3,52,523	-	Salary	NO					3,52,523	
18		Sabeena	25-Jan-22	1,80,902	-	Salary	NO					1,80,902	
19		Vindeshwar Singh	27-Jan-22	61,248	61,248	Salary	NO					-	
												0	
		TOTAL		29,31,503	13,55,901	-	-	-	-	-	-	15,75,602	-

General Notes:-

The best estimate of the amount of the claims including security interests have been made based on the available information. As per Regulation 14, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.